

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 26543/2015

DR. D C SRIVASTAVA

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(with appln. (s) for exemption from filing O.T. and permission to file lengthy list of dates and interim relief and office report)

WITH

SLP(C) No. 26635/2015

(With appln.(s) for exemption from filing O.T. and appln.(s) for permission to file lengthy list of dates and Interim Relief and Office Report)

Date : 30/03/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr.Prashant Kumar,Adv.
M/s. Ap & J Chambers,Adv.

Mr.Siddharth Krishna Dwivedi,Adv.
Mr. Shail Kumar Dwivedi,Adv.

For Respondent(s)

Mr.Abhishek Kumar Singh,adv.
Mr. Abhisth Kumar,Adv.

Mr.Vikas K.Singh,Adv.
Mr. T. N. Singh,Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 26543/2015

Await the return of the service of notice already issued to the respondent Nos.4,5,7,8,9 & 12.

SLP(C) No. 26635/2015

Await the return of the service of notice already issued to the respondent Nos.4,5,6,8 & 11.

List the matter again on 12.05.2016.

(M V RAMESH)
Registrar

SB